

**M/s. IFB Finance Limited**  
**Prohibition from Accepting Public Deposits and Alienation of assets**

**January 8, 2000**

The Reserve Bank of India, in exercise of powers conferred on it under Section 45MB (1) and (2) of the Reserve Bank of India Act, 1934, has prohibited M/s. IFB Finance Ltd., 8/1, Middleton Row, Calcutta-700 071, from accepting any deposits and alienating any assets held by it with immediate effect. As such, M/s. IFB Finance Ltd., is hereby prohibited from accepting deposits from any person in any form whether by way of renewal or otherwise and is hereby directed not to sell, transfer, create charge or mortgage or deal in any manner with its property and assets except for the purpose of repayment of deposits on maturity and payment of interest on deposits without prior written permission of the Bank until further order.

**Rupambara Padhi**  
**Manager**

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